

**Cancellation of coal blocks**

1711. SHRI SANJAY RAUT : Will the Minister of COAL be pleased to state:

- (a) whether the Ministry has cancelled coal blocks to various private/public sector companies during the last three months;
- (b) if so, the details thereof; and
- (c) what penalty has been imposed against them?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) to (c) During the period of last three months Government has cancelled allocation of 15 coal blocks and issued orders for deduction/forfeiture/introduction of bank guarantee in respect of 13 other coal blocks as per the details given in Statement.

**Statement**

*Details of companies in respect of which cancellation of allocation of coal blocks was done alongwith the details of companies in respect of which orders for deduction/forfeiture of bank guarantee were issued during last three months*

Sl.No.	Name of the company	Block allocated	State	Action taken along with reasons
1	2	3	4	5
1-2.	Fieldmining & Ispat Ltd.	Chinora & Warora (West) Southern Part	Maharashtra	No substantial progress in development of coal block. Blocks have been de-allocated.
3.	DB Power Ltd.	Durgapur II/ Sarya	Chhattisgarh	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction of Bank Guarantee issued.
4.	Electrotherm (India) Ltd. & Grasim Industries Ltd.	Bhaskarpara	Chhattisgarh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
5.	Domco Smokeless Fuel Pvt. Ltd.	Lalgarh (North)	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.

1	2	3	4	5
6.	Jharkhand Ispat Pvt. Ltd., Pavanjay Steel & Power Generation Pvt. Ltd., Electrosteel Castings Ltd., and Adhunik Alloys & Power Ltd.	North Dhadu	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
7.	Jindal Steel & Power Ltd.	Jitpur	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
8.	Arcelor Mittal India Ltd., & GVK Power (Govindwal Sahib) Ltd.	Seregarha	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
9.	Rungta Mines Limited & Sunflag Iron Steel Ltd.	Choritand Tailiaya	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/ forfeiture of Bank Guarantee issued.
10.	Bihar Sponge Iron Ltd.	Macherkunda	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated.
11.	Gupta Metallics & Power Ltd., & Gupta Coalfields & Washeries Ltd.	Nerad Malegaon	Maharashtra	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

12.	Maharashtra Seamless Limited, Dhariwal Infrastructure (P) Ltd., & Kesoram Industries Ltd.	Gondkhari	Maharashtra	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
13.	1ST Steel & Power Ltd., Gujarat Ambuja Cement Ltd. & Lafarge India Pvt. Ltd.	Dahegaon/ Makardhokra IV	Maharashtra	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
14.	Bhusan Steel & Strips Ltd., Adhunik Metaliks Ltd., Deepak Steel & Power Ltd., Adhunik Corp. Ltd., Orissa Sponge Iron Ltd., SMC Power Generation Ltd., Sree Metaliks Ltd., & Visa Steel Ltd.	Patrapara	Orissa	No substantial progress in development of coal block. Block has been de-allocated.
15.	Himachal EMTA Power Ltd., & JSW Steel Ltd.	Gourangdih ABC	West Bengal	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
16.	Jayaswal Neco Ltd.	Moitra	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.

*Written Answers to*

[10 DEC., 2012]

*Unstarred Questions*

1	2	3	4	5
17.	Corporate Ispat Ltd.	Chitarpur	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
18.	Nilachal Iron & Power Generation & Bajrang Ispat Pvt. Ltd.	Dumri	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
19.	SKS Ispat Limited	Ravanwara North	Madhya Pradesh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
20-22.	Veerangana Steel Limited.	Marki Mangli-II, III & IV	Maharashtra	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
25.	Bhusan Ltd. & Mahaveer Ferro	Bijahan	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
24.	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bht. II & Extn.	Chhattisgarh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/ forfeiture of Bank Guarantee issued.

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

25.	Orissa Mining Corporation	Utkal-D	Orissa	No substantial progress in development of coal block. Block has been de-allocated.
26.	Assam Mineral Development Corporation Ltd., M/s. Meghalaya Mineral Development Corporation Ltd., M/s. Tamil Nadu Electricity Board and M/s. Orissa Mining Corporation Ltd.	Mandakini B	Orissa	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
27.	Monnet Ispat Ltd.	Utkal B2	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. IMG recommended introduction and submission of Bank Guarantee.
28.	M/s. Tata Sponge Iron Limited, M/s. Scaw Industries Pvt. Ltd., and M/s. SPS Sponge Limited	Radhikapur (East)	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/ forfeiture of Bank Guarantee issued.

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